

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 436/TT/2014

Subject : Determination of transmission tariff from anticipated DOCO to 31.3.2019 for 400 kV D/C Sagardighi – Behrampur T/L and Associated Bays at Sagardighi TPS (WBPDC) And Berhampur S/S (POWERGRID) under Transmission System for “**Eastern Region Strengthening Scheme-X**” in Eastern Region.

Date of Hearing : 24.11.2014

Coram : Shri Gireesh B.Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : PGCIL

Respondents : Bihar State Power Company Limited and 5 others

Parties present : Shri M.M. Mondal, PGCIL
Shri S.K. Venkatesan, PGCIL
Shri Rakesh Prasad, PGCIL
Shri S.S. Raju, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the instant petition has been filed for determination of transmission tariff for “Eastern Region Strengthening Scheme-X” for the 2014-19 tariff period with anticipated date of commercial operation 31.12.2014. He further requested to grant AFC for the instant asset as provided under Regulation 7(7) of the 2014 Tariff Regulations.

2. The Commission directed the petitioner to submit the following information, on affidavit before 26.12.2014 with a copy to all the respondents:-



- (i) There is cost variation in certain heads as per Form 5, as given in the table below. Explain the basis of FR estimates with earlier order and quantity and rate considered for preparation of FR and actual rate;

Sl No.	Items	Asset wise % Cost variation	Reason
1	Tower Steel	22.73%	Awarded rate is on higher side
2	Earth Wire	45.19%	Awarded rate is on higher side
3	Conductor & Earth-wire accessories	125.85%	Awarded rate is on higher side
4	Foundation for structures	42.14%	Awarded rate is on higher side
5	Switch Gear(CT,PT,Circuit Breaker,Isolator)	77.79%	Awarded rate is on higher side
6	PLCC	186.34%	Awarded rate is on higher side
7	Bus-bars/conductor/insulators	147.55%	Awarded rate is on higher side
8	Emergency DG Set	2.59%	Awarded rate is on higher side

- (ii) Explain the reason of using 4 sub-conductors in 0.6 km line portion;

Sl. No.	Name of Line	Type of Line AC/HVDC	S/C or D/C	No. of sub-conductors	Voltage level kV	Line length CKt. km	Line length (km)
1	400 kV D/C Sagardighi-Behrapur TL	AC	DC	2	400 KV	51.12	25.56
2	400 kV D/C Sagardighi-Behrapur TL	AC	DC	4	400 KV	1.20	0.60

- (iii) Submit the trial operation certificate from RLDC and CEA certificate under Regulation 43 of CEA (Measures relating to safety & electricity supply) Regulations, 2010 when the instant asset are declared commissioned;

- (iv) Status of the actual/anticipated commissioning of the asset covered in the instant petition. In case of change in actual/anticipated DOCO, submit Management Certificate (in case of Anticipated DOCO) or Auditor's certificate (in case of Actual DOCO), as the case may be along with all the tariff forms as per revised anticipated DOCO/ actual DOCO;
- (v) Submit Form-9 (Details of allocation of corporate loans to various transmission elements) for the Asset;
- (vi) Submit the computation of interest during construction along with editable soft copy in Excel format with links for the Asset from date of infusion of debt fund up to COD as per Regulation 11 (A) (1) of 2014 Tariff Regulation;
- (vii) Editable soft copy of the petition (in word format) and detailed calculation as per forms (in excel format) and any other information submitted in response to this query may also be furnished in the form of CD;
- (viii) It appears that petitioner has furnished Form-4A" statement of capital cost" on cash basis. Submit the same form as per books of accounts (actual basis) for the asset.

By order of the Commission

sd/-
(T. Rout)
Chief Legal

